

Gurdeep Singh Bhatia Vs. Upender Rawat etc.

Case No.8922/16

PS Punjabi Bagh

31.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 01.06.2020 for 31.08.2020 as per the directions of Hon'ble High Court).

Present: Complainant is present through Cisco Webex meet application.
At request, be put up with connected case on 07.09.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
31.08.2020